

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.)

No(s). 167/2016

STATE OF U.P.

Petitioner(s)

VERSUS

SHIVENDRA SINGH @ BHOLA

Respondent(s)

(with appln. (s) for exemption from filing O.T. and permission to
file additional documents)

Date : 01/07/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Sudeep Kumar, Adv.
Mr. C. D. Singh, Adv.

For Respondent(s)

Mr. Ashok K. Srivastava, Adv.

UPON hearing the counsel the Court made the following
O R D E R

filed The office report is that the sole respondent has already
the counter affidavit. Viewed thus, the matter shall
be processed for listing before the Hon'ble Court under the rules.

(M V RAMESH)
Registrar

MG

Signature Not Verified

Digitally signed by
POOJA SHARMA
Date: 2016.07.02
10:26:19 IST
Reason: